

PER : D.H.WAGHELA, C.J.

03. 21.01.2016 1. List this matter on 1.2.2016 along with W.P.(C) No. 15808 of 2015. In the meantime, learned Addl. Government Advocate appearing on advance copy proposes to hold a meeting with learned Advocate General and Chief Secretary for the purpose of devising a strategy to co-ordinate the efforts of various departments concerned in creating a database of all the eligible beneficiaries of the welfare schemes and bring about necessary amendments for effective implementation of the schemes so as to reach to the vulnerable and deprived sections of the society in all the districts and rural areas.

2. Learned Addl. Government Advocate also proposes to suggest the name of an officer in the rank of Secretary to coordinate the efforts of the Government and be a bridge between the office of the learned Advocate General and the Court for supplying necessary data and carry out the order as may have to be made.

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( D.H.WAGHELA )  
CHIEF JUSTICE

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( S.C.PARIJA )

JUDGE

dm